

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 15 of 2020

In the matter of:

Plasser India Pvt. Ltd.

....Appellant

Vs.

The Competition Commission of India & Ors.

....Respondents

Present

For Appellant: Mr. Charanya Lakshmikumaran and Mr. Neelambara Sandeepan, Advocates.

**For Respondent: Mr. Kamal Nijhawan, for R-2.
Mr. Anil Airi, Sr. Advocate alongwith Mr. Navin Kumar and Ms. Rashmeet Kaur, for R-3.
Ms. Ashly Cherian, Mr. Atul Sharma and Mr. Karan Kumar, for R-4.
Mr. Surendra Suryan, for R-7.
Ms. Shama Nargis, Deputy Director for CCI.**

ORDER
(Virtual Mode)

02.02.2021: The Learned Counsel for the Respondent No. 3 is directed to file a hard copy of Written Submissions and is also directed to serve a copy to the other side, within one week.

The Learned Counsel for the Appellant and Respondents are present.

List this case for Hearing on **4th March, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

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